



**TRIPURA JUDICIAL ACADEMY
KUNJABAN TOWNSHIP, AGARTALA**

E-mail: tja.agt2014@gmail.com/ Website : <http://tja.tripura.gov.in>

No. F.14(5)/TJA/2015-18/6087-6096

Dated, Agartala, the 8th November, 2018.

N_O_T_I_F_I_C_A_T_I_O_N


Hon'ble the High Court of Tripura has been pleased to nominate the following Judicial Officers of Tripura to attend two days training programme on "Judicial Magistrate and Human Rights: Issues and Challenges" scheduled w.e.f 17th to 18th November, 2018 at Indian Law Institute, Bhagwan Das Road, New Delhi -110001.

1. Sri Samyajyoti Debnath, SDJM-cum-Civil Judge (Jr. Div.), Gandacherra, Unakoti Judicial District. Mobile: 09401618377, E-mail: s.debnath@aij.gov.in
2. Sri Saikat Das, SDJM-cum-Civil Judge (Jr. Div.), Sabroom, South Tripura. Mobile: 09774134745, E-mail: saikat.das86@aij.gov.in

The attendance in the programme will be treated as official duty.

The Hon'ble Chief Justice (Acting) is further pleased to allow the officers to travel to Delhi and back by Air provided that travel by entitled class is not possible due to paucity of time.

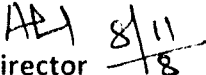
By order,


(A. Paul)
Director

Tripura Judicial Academy

Copy for information to:-

1. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
3. The Joint Secretary, National Human Rights Commission, Manav Adhikar Bhawan, New Delhi. E-mail: jst.nhrc@nic.in
4. The District & Sessions Judge, Unakoti District, Kailashahar/ South Tripura District, Belonia. They are requested to inform the concerned Judicial Officers of their respective Judgeships to attend the programme as per the schedule.
5. Sri Samyajyoti Debnath, SDJM-cum-Civil Judge (Jr. Div.), Gandacherra, Unakoti Judicial District. Mobile: 09401618377, E-mail: s.debnath@aij.gov.in along with a copy of the letter dated 15.10.2018 of the Joint Secretary, National Human Rights Commission, Manav Adhikar bhawan, New Delhi for attending the training in time.
6. Sri Saikat Das, SDJM-cum-Civil Judge (Jr. Div.), Sabroom, South Tripura. Mobile: 09774134745, E-mail: saikat.das86@aij.gov.in along with a copy of the letter dated 15.10.2018 of the Joint Secretary, National Human Rights Commission, Manav Adhikar bhawan, New Delhi for attending the training in time.
7. The Registrar, National Human Rights Commission, Manav Adhikar Bhawan, New Delhi. E-mail: registrar@ili.ac.in
8. The Deputy Registrar, National Human Rights Commission, Manav Adhikar Bhawan, New Delhi. E-mail: registrar@ili.ac.in
9. The System Analyst, High Court of Tripura, Agartala with request to upload the Notification in the website of the High Court of Tripura and the website of Tripura Judicial Academy and to mail this letter to Sl. Nos. 03 to 08.


Director

Tripura Judicial Academy



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राष्ट्रीय मानव अधिकार आयोग
NATIONAL HUMAN RIGHTS COMMISSION

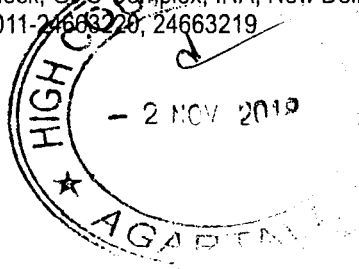
मानव अधिकार भवन, सी-ब्लॉक, जीपीओ कम्प्लेक्स, आईएनए, नई दिल्ली-110 023
Manav Adhikar Bhawan, C-Block, GPO Complex, INA, New Delhi-110 023
Tel. No. 011-24663220, 24663219



मानव अधिकार - एकलव्य वर्ष - सपने आकार
NHRC - Twenty Five Year - Shilsha Hojya

दिलीप कुमार, भा०प्र०से०
संयुक्त सचिव

Dilip Kumar, IAS
JOINT SECRETARY



Dated 15.10.2018

F.No.: 23011/21/2018-19/Trg.

Sub: Two Days Training Programme for First Class Judicial Magistrate

Dear Sir,

The Indian Law Institute in collaboration with National Human Rights Commission (NHRC) is organizing **Two Days Training Programme for First Class Judicial Magistrate on November 17-18, 2018 in the Indian Law Institute, New Delhi**. The theme of the programme is "**Judicial Magistrate and Human Rights: Issues and Challenges**". Hon'ble Chairman/ Member, National Human Rights Commission will be inaugurating the programme on **Saturday, the 17th November, 2018 at 10.00 a.m.** in the Indian Law Institute, Bhagwan Das Road, New Delhi- 110001.

2. The programme has been designed to cover wider aspects relating to the role of Judicial Magistrate in protecting Human Rights. The final programme is being prepared and will be sent shortly. It will be covering following topics:

- i/ **Protection of Human Rights Act, 1993, NHRC & Role of Judicial Magistrate in Protection of Human Rights;**
- ii/ **Human Rights Violations : Critical Concerns and Challenges;**
- iii/ **Judicial Officer's Role in Protecting human rights and**
- iv/ **Gender Concerns: Facilitating Justice for Victims.**

3. The participants will be addressed by the eminent speakers in the field of justice delivery system and involved in the Human Right aspects. I would request you to depute 2/3 First Class Judicial Magistrates for this programme from your State. The names, designations and contact details alongwith emails of the persons nominated to the programme may kindly be communicated to the undersigned at Tel. No. 24663219, 24663220, Fax. No. 24651651, email jst.nhrc@nic.in under intimation to **Mr. Shreenibas Chandra Prusty, Registrar (Mobile No. 07835804446)/Dr. A.K Verma, Deputy Registrar (Mobile No. 08588834525), Indian Law Institute and/or at email registrar@ili.ac.in by 15.11.2018** for further necessary action at our end. A line of confirmation is requested

With kind regards;

Yours sincerely,

(Dilip Kumar)

Shri S.G. Chattopadhyay
Registrar General
Tripura High Court,
Agartala,
TRIPURA- 799 010.